NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.07.2017.

COURT NO.1

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 39/BB/17	(m)	Admission	Rule-6 of I&B	Space Konstryst Pvt. Ltd., Vs Siesta Hospitality Services Ltd.

SL. NO.	NAME (IN CAP		REPRESENTATION TO WHOM		SIGNATURE	
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2. ANKITA G.D 8197954651

RESPONDENT

Counsel for petitioner is present. M/s. Shiva & Co. have filed vakalat for respondent along with extract of Board meeting.

For filing objections, list it on 14.08.2017.

MEMBER (J)

MEMBER (T)